NOTIFICATIONS UNDER CUSTOMS ACT, CENTRAL EXCISE RULES AND CENTRAL EXCISE AND SALT ACT ETC.

SHRI K. R. GANESH : I beg to lay on the Table :---

- A copy of Notification No. G. S. R. 1104 (Hindi and English versions) published in Gazette of India dated the 26th July, 1971, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-849/71]
- (2) A copy each of the following Notifications (Hindi and English versions) issued under Central Excise Rules, 1944 :---
 - G. S. R. 998 published in Gazette of India dated the 3rd July, 1971 together with an explanatory memorandum.
 - (ii) G. S. R. 1048 published in Gazette of India dated the 16th July, 1971 together with an explanatory mamorandum. [*Placed in Library. See* No. LT-850/71]
- (3) A copy each of the following Notifications under section 159 of the Customs Act, 1962 and section 38 of the Central Excise and Salt Act, 1944 :--
 - (i) The Customs and Central Excise Duties Export Drawback (General) Thirty-fourth Amendment Rules, 1971, published in Notification No.
 G. S. R. 972 in Gazette of India dated the 26th June, 1971.
 - (ii) The Customs and Central Excise Duties Export Drawback (General) Thirty-fifth Amendment Rules, 1971, published in Notification No. G. S. R. 973 in Gazette of India dated the 26th June, 1971.

- (iii) The Customs and Central Excise Duties Export Erawback (General) Thirty-sixth Amendment Rules, 1971, published in Notification No. G. S. R. 974 in Gazette of India dated the 26th June, 1971.
- (iv) The Customs and Central Excise Duties Export Drawback (General) Thirty-seventh Amendment Rules, 1971, published in Notification No. G. S. R. 975 in Gazette of India dated the 26th, June, 1971. [Placed in Library. See No. LT-851/71]
- (4) A copy each of the following Notifications (Hindi and English versions) under section 38 of the Central Excise and Salt, Act, 1944 :---
 - (i) The Central Excise (Tenth Amendment) Rules, 1971, published in Notification No.
 G. S. R. 1079 in Gazette of India dated the 24th July, 1971.
 - (ii) The Central Excise (Eleventh Amendment) Rules, 1971, published in Notification No. G. S. R. 1081 in Gazette of India duted the 24th July, 1971. [Placed in Library. See No. LT-852/71]
- MYSORE EXCISE (EXCISE DUTIES) (SECOND AMDT.) RULES

SHRI K. R. GANESH : I beg to lay on the Table :---

(5) A copy of the Mysore Excise (Excise Duties) (Second Amendment) Rules, 1971, published in Notification No. G. S. R. 132 in Mysore gazetted dated the 30th April, 1971, under sub-section (4) of section 71 of the Mysore Excise Act, 1965 read with clause (c) (iv) of the Proclamation dated the 27th